

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO.1869**  
TO BE ANSWERED ON 27.07.2017

**Grant of Funds**

**1869. DR. BOORA NARSAIAH GOUD:**

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the grants released under various Schemes of the Ministry during the last three years and the current year;
- (b) whether the said grants were released on time during the said period; and
- (c) if so, the details of the grants released and the expenditure incurred during the said period, State/UT and scheme-wise?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ

(SHRI PARSHOTTAM RUPALA)

(a) to (c): The statements, indicating State/UT-wise and year wise position of the grants released and the expenditure incurred during the last three years and the current year in respect of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)/Rashtriya Gram Swaraj Abhiyan (RGSA)/Capacity Building Panchayat Sashaktikaran Abhiyan (CB-PSA), Backward Regions Grant Fund (BRGF) and Incentivization of Panchayats (a component of RGSA) are enclosed at **Annexures-I, II and III** respectively. The scheme RGPSA/RGSA/CB-PSA is demand driven in nature and funds are released to States/UTs on the basis of submission of Annual Proposals and approval thereof by Central Executive Committee (CEC).

## Annexure-I

**Annexure referred to in reply to part (a ) to (c) of the Lok Sabha Unstarred Question  
No. 1869 to be answered on 27/07/2017**

**Position regarding State-wise grants released and utilized under RGPSA/ CB-PSA  
during 2014-15 to 2017-18 (as on 24<sup>th</sup> July 2017)**

(Amount Rs. in Cr.)

Name of the State/ UTs	2014-15		2015-16		2016-17		2017-18
	Grant released	Exp. Incurred	Grant released	Exp. Incurred	Grant released	Exp. Incurred	Grant released
Andhra Pradesh	24.19	24.19	12.5	12.5	91.61	28.43	35.98
Arunachal Pradesh	7.72	7.72	0	0	0.59	NA	-
Assam	26.04	26.04	17.08	17.08	49.08	16.43	-
Bihar	63.67	NA	0	0	0	0	-
Chhattisgarh	11.4	11.4	14.64	13.42	42.62	38.23	13.80
Gujarat	1.06	1.06	0	0	33.38	NA	-
Haryana	18.78	14.68	0	0	11.37	NA	-
Himachal Pradesh	15.26	15.26	2.48	1.91	1.4	NA	-
Jammu & Kashmir	8.58	NA	0	0	0	0	-
Jharkhand	16.2	16.2	9.49	9.49	20.9	17.23	30.16
Karnataka	46.8	46.74	32.71	18.45	15.08	NA	-
Kerala	14.49	14.49	0	0	8.55	5.41	10.11
Madhya Pradesh	37.46	37.46	10.8	10.8	55.45	40.11	-
Maharashtra	34.76	34.76	4.5	4.5	21.17	15.16	25.80
Manipur	5.42	5.42	5.4	5.4	9.82	4.81	-
Mizoram	2.48	2.48	0	0	9.22	7.64	4.28
Odisha	32.92	32.92	0	0	24.54	13.34	11.51
Punjab	0	0	2.69	2.69	11.00	11.00	4.13
Rajasthan	11.56	11.56	4.48	4.48	22.27	19.64	8.22
Sikkim	6.85	6.85	1.26	1.26	2.33	2.33	2.68
Tamil Nadu	20.16	20.16	8.96	8.96	27.32	16.94	26.72
Tripura	2.36	2.36	1.35	1.35	8.3	4.08	-
Telangana	29.94	29.94	13.13	13.13	43.38	14.48	-
Uttarakhand	13.04	13.04	3.09	3.09	13.21	8.01	-
Uttar Pradesh	0	0	11.00	11.00	39.87	29.7	52.57
West Bengal	27.71	27.71	9.91	9.91	21.86	14.73	20.66
Dadra	1.09	0.88	0	0	0	0	-
Daman	1.51	NA	0	0	0	0	-
Goa	0	0	1.06	0.12	1.38	NA	-
Chandigarh	0	0	0.29	0	0	0	-
Lakshadweep	0	0	1.65	NA	0	0	-
Andaman	0	0	0	0	0.17	NA	6.75
<b>Total</b>	<b>481.45</b>	<b>403.32</b>	<b>168.47</b>	<b>149.54</b>	<b>585.87</b>	<b>307.70</b>	<b>253.37</b>

\* NA: Information not available (UC not submitted)

(-) The proposal in respect of these States has not be considered so far for the FY 2017-18.

**Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question  
No.1869 to be answered on 27.07.2017**

**Position regarding State-wise grants released and expenditure incurred under BRGF**

**(Amount Rs. in Crore)**

Sl. No.	States/ UTs	2014-15	
		Grant released	Exp. Incurred
1.	Andhra Pradesh	43.80	35.33
2.	Arunachal Pradesh	15.35	14.95
3.	Assam	139.41	101.85
4.	Bihar	206.52	0.00
5.	Chhattisgarh	218.26	76.27
6.	Gujarat	65.07	15.54
7.	Haryana	12.98	0.00
8.	Himachal Pradesh	11.92	11.92
9.	Jammu & Kashmir	45.67	21.78
10.	Jharkhand	281.75	33.53
11.	Karnataka	46.53	34.03
12.	Kerala	29.20	28.91
13.	Madhya Pradesh	221.22	186.34
14.	Maharashtra	236.14	89.89
15.	Manipur	36.76	36.76
16.	Meghalaya	2.56	2.35
17.	Mizoram	24.39	24.39
18.	Nagaland	60.87	1.02
19.	Odisha	179.46	0.64
20.	Punjab	14.87	14.87
21.	Rajasthan	211.45	177.61
22.	Sikkim	12.32	1.56
23.	Tamil Nadu	42.42	0.00
24.	Telangana	89.42	45.59
25.	Tripura	12.63	12.63
26.	Uttar Pradesh	346.86	321.20
27.	Uttarakhand	2.53	2.48
28.	West Bengal	226.64	21.28
<b>Grand Total</b>		<b>2837.00</b>	<b>1312.72</b>

**Note:** BRGF Programme delinked from the budgetary support of the Central Government w.e.f. financial year 2015-16.

**Annexure referred to in reply to part (a) to (c) of the Lok Sabha Unstarred Question  
No.1869 to be answered on 27.07.2017**

**Position regarding State-wise grants released and expenditure incurred under  
Incentivization scheme of Panchayats (as on 24.07.2017)**

(Rs. in crore)

Sl. No.	States/ UTs	Category of Award	2016-17		2017-18	
			Grant released	Exp. Incurred/ UC received	Grant released	Exp. Incurred/ UC received
1.	Andhra Pradesh	DDUPSP	2.01	2.01		
		NDRGGSP	0.10			
2.	Arunachal Pradesh	DDUPSP	-		0.05	
		NDRGGSP	-			
3.	Assam	DDUPSP	1.62			
		NDRGGSP	0.10	0.10		
4.	Bihar	DDUPSP	-			
		NDRGGSP	-			
5.	Chhattisgarh	DDUPSP	1.36	1.36		
		NDRGGSP	0.10			
6.	Goa	DDUPSP	-			
		NDRGGSP	-			
7.	Gujarat	DDUPSP	1.56			
		NDRGGSP	-			
8.	Haryana	DDUPSP	1.24			
		NDRGGSP	-			
9.	Himachal Pradesh	DDUPSP	-			
		NDRGGSP	-			
10.	Jammu & Kashmir	DDUPSP	-			
		NDRGGSP	-			
11.	Jharkhand	DDUPSP	-			
		NDRGGSP	-			
12.	Karnataka	DDUPSP	1.50	1.50		
		NDRGGSP	0.10	0.10		
13.	Kerala	DDUPSP	1.45		1.45	
		NDRGGSP	-			
14.	Madhya Pradesh	DDUPSP	2.58	-	2.22	-
		NDRGGSP	-	-	-	-
15.	Maharashtra	DDUPSP	2.19	-	-	-
		NDRGGSP	-	-	-	-
16.	Manipur	DDUPSP	0.20	0.20	-	-
		NDRGGSP	0.10	-	0.10	-
17.	Meghalaya	DDUPSP	-	-	-	-
		NDRGGSP	-	-	-	-
18.	Mizoram	DDUPSP	-	-	-	-
		NDRGGSP	-	-	-	-

Sl. No.	States/ UTs	Category of Award	2016-17		2017-18	
			Grant released	Exp. Incurred/ UC received	Grant released	Exp. Incurred/ UC received
19.	Nagaland	DDUPSP	-	-	-	-
		NDRGGSP	-	-	-	-
20.	Odisha	DDUPSP	-	-	-	-
		NDRGGSP	-	-	-	-
21.	Punjab	DDUPSP	1.52	-	1.39	-
		NDRGGSP	0.08	0.08	-	-
22.	Rajasthan	DDUPSP	1.52	-	-	-
		NDRGGSP	0.10	-	0.10	-
23.	Sikkim	DDUPSP	0.70	0.70	-	-
		NDRGGSP	0.10	-	-	-
24.	Tamil Nadu	DDUPSP	1.74	1.74	-	-
		NDRGGSP	0.10	-	-	-
25.	Telangana	DDUPSP	1.29	-	1.36	-
		NDRGGSP	0.10	-	0.10	-
26.	Tripura	DDUPSP	0.91	-	0.91	-
		NDRGGSP	0.10	-	0.10	-
27.	Uttarakhand	DDUPSP	1.26	-	1.23	-
		NDRGGSP	0.10	-	0.10	-
28.	Uttar Pradesh	DDUPSP	4.19	-	-	-
		NDRGGSP	-	-	-	-
29.	West Bengal	DDUPSP	1.90	-	1.90	-
		NDRGGSP	0.10	-	0.10	-
30.	Andaman & Nicobar Island	DDUPSP	-	-	-	-
		NDRGGSP	-	-	-	-
31.	Chandigarh	DDUPSP	-	-	-	-
		NDRGGSP	-	-	-	-
32.	Dadra and Nagar Haveli	DDUPSP	-	-	-	-
		NDRGGSP	-	-	-	-
33.	Daman and Diu	DDUPSP	-	-	-	-
		NDRGGSP	-	-	-	-
34.	Lakshadweep	DDUPSP	-	-	-	-
		NDRGGSP	-	-	-	-
35.	Puducherry	DDUPSP	-	-	-	-
		NDRGGSP	-	-	-	-

1) Abbreviations :

- DDUPSP – Deen Dayal Upadhyay Panchayat Sashaktikaran Puraskar.
- NDRGGSP – Nanaji Deshmukh Rashtriya Gaurav Gram Sabha Puraskar.

2) \*W.e.f. 2016-17, “Incentivization of Panchayats” (a component of RGSA) has separate allocation.

3) Till 2015-16, funds under RGGSP (now NDRGGSP) were released under Media & Publicity Scheme.

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